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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HK2010 W. 2110	ADVOCATE 2 " COULITOR		C A H
2. MANISHBHAI BHATT	CR.ADVOCATE	PETITIONERS	Dick
3. KARAN SANGHANI	ADVOCATE		
4. GOPI SISODINA Br ARONN SHETH	ADVOCATE		Mulliande
5. PAVAN S. GODÍAWALA	ADVOCATE	RESPONDENT Nos. 3,4 &8	
6. SANRABIT SOPARKA	R SR. ADV.	RESPONDENT	
7. SANDEEP SINGHI	AWV	RESPONDENT NOS. 1,2, 5 to 7	. 28
G. SHAMIK BHATT	ADV	5707	

## <u>ORDER</u>

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi wit Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Respondents no. 1, 2 and 5 to 7.

For arguments of Learned Counsel for Respondents no. 3, 4 and 8.

List the matter on 02.05.2017 and 03.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26<sup>th</sup> day of April, 2017.